THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS . (SHRI YOGENDRA MAKWANA): (a) and (b) There is no proposal at present to set up coaching institutions for backward classes, other than Scheduled Castes and Scheduled Tribes.

Written Answers

Census report for 1981

1494. SHRI M. BASAVARAJU: Will the Minister of HOME AFFAIRS be pleased to

- (a) whether preparations are going on for the timely completion of census report of 1981; and
- (b)whether Government propose to make provision for the collection statistics on the community/caste basis also?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS DRA MAKWANA): (a) Sir.

(h) No, Sir. But provision for the collection of statistics on the- Scheduled Castes and Scheduled Tribes has been made as before.

Amendment of Cattle Trespass Act

1495. SHRIMATI PRATIMA BOSE: Will the Minister of HOME AFFAIRS be pleased to refer to the reply to Starred Question 420 given in the Rajya Sabha on the 31st July, 1980 and state:

- (a) whether it is a fact that an organised gang of few notorious persons after paying the small fine of Rs. 10 or Rs. 20 bring back the animals from the Municipal cattle pound and again put them en the road with the result that there is continuous danger to the life of small children and old persons particularly during dark hours besides health hazards;
- (b) whether it is a fact that in a small locality like Basti Harphool Singh of Sadar Bazar, Delhi area there
- " is a population of 1000 stray animals if so what are the reasons therefor;

(c) whether it is a fact that no suitable amendments have been broughl in the Cattle Trespass Act since its inception; and

to Questions

(d) if so, what are the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) The existence of such a gang is not in the knowledge of the M.C.D. No stray cattle is released on payment of fine of Rs. 10. The charges for the release of the impounded cattle ranges from Rs. 20 to Rs. 100.

- (b) According to the report receiv ed from the MCDi the number of stray cattle is not as high as 1,000 as are being impormed regularly.
- (c) and (d) The Ministry of Agri culture has informed that various sec tions of the Cattle Trespass Act, 1871 have been amended, varied and re pealed from time to time according to the exigency of the situation.

IPS officers on deputation to the BSF

1496. SHRIMATI MARGARET ALVA: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Government are posing to induct 75 per cent of IPS officers on deputation for the post of DIG in the Border Security Force;
- (b) if so, what are the reasons for taking such an unprecedented step especially when sufficient talent is available in the officers cadre of the B.SF. itself;
- (c) how many of B.S.F. cadre officers have become eligible for promotion to the rank of DIG on 30th June,, 1980 as per the statutory rules; and
- (d) how many would become due for promotion in the next three years?